

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
(IB)-197(ND)2018

IN THE MATTER OF:

Brij Mohan Sahni

...

Applicant/Petitioner

Versus

Pawan Buildwell Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Arun Bansal, Adv. Anubhav Bansal

For the Liq. : Adv. Abhishek Anand, Adv. Jasleen Singh

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 20.05.2024.

Sd/-
(COURT FFICER)